3187. SHRI ADHIR RANJAN CHOWDHURY:
SHRI GAJANAN KIRTIKAR:
KUNWAR HARIBANSH SINGH:
DR. SUNIL BALIRAM GAIKWAD:
SHRI ASHOK SHANKARRAO CHAVAN:
SHRI SUDHEER GUPTA:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the number of defunct/inactive companies have increased in the country during each of the last three years and the current year, if so, the details thereof, State/UT-wise and the reasons therefor along with the number of investors of the said companies who have eroded their wealth;

(b) the number of such companies which have not filed their Balance Sheets, Annual Returns and other Statutory disclosures during the said period Company and State/UT-wise;

(c) the number of the said companies availed Fast Track Exit Mode for striking off their names from the Registrar of Companies (RoC) during the said period, State/UT-wise; and

(d) the steps taken/being taken by the Government for striking off names of such companies from the RoC and to protect the interests of investors of such companies?

**ANSWER**

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY)

(a) to (d):- The information is being collected/verified from the field offices and will be laid on the Table of the House.